

Regd with AID

RAJASTHAN HIGH COURT, JODHPUR

**Show Cause Notice**

No. I/A(iii)(a)(1)04/2013/1201 - 1202

Date: 18.06.16

FROM

REGISTRAR GENERAL,  
RAJASTHAN HIGH COURT,  
JODHPUR.

TO

1. GULSHAN / SHYAM LAL,  
H.NO. 745, WARD NO. 24, BOGHA COLONY, HANSI,  
HISAR, 13 (HARYANA) PIN-125033.  
2. SUMIT GHIYA / GIRIRAJ GHIYA,  
92-A, SULTAN NAGAR, GURJAR KI THADI,  
JAIPUR, RAJASTHAN - PIN-302019


**REF:** Order No. Estt/HC/2016/210 dated 16.05.2016

**SUB:-** Regarding joining on the post of Junior Personal Assistant

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With reference to the subject cited above, it is informed that you were offered appointment on the post of Junior Personal Assistant, but you have failed to join your duties upto the last date i.e. 31.05.2016 fixed for joining on the said post.

You are, further, directed to join your duties **upto 04.07.2016**, if you so desire, failing which your appointment order shall stand cancelled, automatically.

  
REGISTRAR (ADMN.)